

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 115A
(IB)-3280/(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

Dinesh Sanitary Store

....**Applicant**

Vs.

M/s. Oasis Buildmart (India) Pvt. Ltd.

....**Respondent**

Order delivered on 11.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Kunal Tyagi, Adv.

For the Respondent :

ORDER

The file is not received from the record department. List on
15.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh